

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.30/ BB/ 2017	-	For filing report of OL	230/ 232	Homeward Residential Corporation India Pvt. Ltd., & Another

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Pramod kumar

Rep. of O.L



Ajay P. Johnson
spj Legal

for petitioner



2. Prerna Hetti

ORDER



Counsel for Petitioner is present. Mr. Pramod Kumar, Assistant from O.L office is present. He reported that, O.L has filed Application in O.L.R No.160/17 seeking permission to appoint a Chartered Accountant from among the panel maintained by his office for the purpose of scrutiny of books of accounts and records of the Transferor Company. Counsel for Petitioner has no objection to grant permission to O.L. Hence, OLR No.160/17 is allowed vide separate order. O.L is permitted to appoint a Chartered Accountant from among the panel maintained by his office for the purpose of scrutiny of books of accounts and records of Transferor Company. Petitioner Company is directed to pay the fee of the Chartered Accountant as fixed.

Further, Petitioner Counsel is directed to offer comments on the report of R.D & ROC. Further, he is directed to collect notice from the registry issued in the name of Income Tax Department authority and to serve it on the authority and to file proof of service. For filing comments if any, list it on 06/02/2018.


Member (T)


Member (J)